

528. [Transferred to the 11th July, 1984]

Cost escalation of NALCO Project

529. SHRI J. P. GOYAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) the original estimated cost for 'the construction of the National Aluminium Company (NALCO) Project;'

(fa) whether the cost of NALCO Project has escalated; if so, to what extent;'

(c) whether this ^ escalation is due to initial delay in according official sanction;

(d) whether the project cost is estimated to go up further since the Planning Commission had drastically cut down the annual plan allocation for NALCO for 1984-85;

(e) whether this cut is likely to limit the Company's order for fresh capital equipments; and

(f) what active steps Government propose to take to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE):

(a) and (b) The original sanctioned cost of the NALCO Project was Rs. 1242 crores at first quarter, 1980 price level, and if was then estimated that the cost would be about Rs. 1712 crores taking into account 5 per cent per annum compounded cost escalation during the period of construction. The revised cost of the project is, however, under preparation.

(c) No, Sir.

(d) No', Sir.

(e) No, Sir.

(f) Government has sanctioned additional external borrowing of US dollar 300 millions.

530. [Transferred to the 21th July, - 1984].

Revamping of Police Net Work

531. SHRI T. THANGABALU: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether there is any proposal under Government's consideration to revamp the Central and State Police intelligence net work;

(b) if so, what are the details thereof; and % .

(c) what are the reasons for which action in this direction is proposed to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):

(a) to (c) A High Level Committee has been set up to review and suggest measures to strengthen the administrative machinery in Punjab. This Committee will *inter alia* recommend measures for improving the intelligence set-up in the State and suggest organisational mechanisms to strengthen the coordination between the State and -Central intelligence agencies.

Pension to Widows of Freedom Fighters from Tamil Nadu

532. SHRI T. THANGABALU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of widows of freedom fighters from Tamil Nadu who had applied for pension under the the Swatantrata Sainik Samman Pension Scheme during the last three years;

(b) the number of cases which were sanctioned and rejected;

(c) whether a number of such widows who are receiving pension from the Tamil Nadu Government have been refused pension by the Central Government; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBAIAH): (a) The number of such applications received from widows of freedom fighters from Tamil Nadu State where the freedom fighters themselves had not applied for pension before their demise, is 327.

(b) Sanctioned—35.

Rejected—253.

(c) and (d) Application under the Swatantrata Sainik Saman Pension Scheme of the Central Governments are decided on merits with reference to the provisions of this Scheme irrespective of whether the applicants are getting State pension or not, under the State Government Scheme.

533. [Transferred to the 21th July, 1984.]

Oceanographic Research

534. SHRI T. THANGABALU: Will the PRIME MINISTER be pleased to state:-

(a) whether oceanographic investigations, exploration and research are being conducted along the coastal waters of India; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Survey and exploration of the coastal waters are done by several agencies. The Oil and Natural Gas Commission has done considerable work in the offshore exploration of oil and gas. The National Institute of Oceanography, on behalf of the Department of Ocean Development, has been conducting surveys of the coastal waters of India. The results of the surveys have been very encouraging. Mapping of minerals in the entire Indian western continental shelf and about 1/3rd of the eastern

continental shelf of India have been completed resulting in an understanding of placer deposits, of ilmenite, rutile zircon, phosphorite and monazite with varying proportions of magnetite and garnet.

Communal Riots in Maharashtra

535. SHRI HUSEN DALWAI: Will, the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have assessed the loss of lives and value of properties damaged on account of recent communal riots which took place in Maharashtra; and

(b) if so, what are the details thereof indicating their extent in Bombay, Bhiwandi and Thane?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) As per the report submitted by the Government of Maharashtra, a total of 278 persons lost their lives in the communal riots, in Maharashtra as on 30-6-1984. In these riots at Bhiwandi, Bombay, Thane, Kalyan etc. approximately Rs. 766.23 Lakhs worth of properties lost/damaged.

Bharat Aluminium Project Ratnagiri

536. SHRI HUSEN DALWAI: Will the Minister of STEEL AND MINES be pleased to state:

(a) what is the progress regarding construction of the Bharat Aluminium Project at Ratnagiri;

(b) what expenditure Government have incurred so far on this project; and

(c) what are the reasons for the delay in the implementation of this project?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) to (c) Implementation of the Ratnagiri Aluminium Project could not initially be taken up due to resources constraints. Later, it was